

## ANIMAL HUSBANDRY DEPARTMENT

### NOTIFICATION

**Jaipur, August 22, 2003**

**S. O. 227.**—In exercise of the powers conferred under the Explanation of the proviso to clause (b) of section 30 of the Indian Veterinary Council Act, 1984, the State Government hereby specify the following preliminary veterinary aid as the “minor veterinary services” for the purpose of the said section; namely:—

1. to take temperature of animals;
2. to provide preliminary veterinary aid and give analgesic & antipyretic in case of fever & pain;
3. <sup>1</sup>DELETED
4. to vaccinate animal;
5. dressing of wounds;
6. castration of male animal by castrator;
7. collection of samples;
8. spray of animals for control of ectoparasites;

**[No. 2 (5) AH/2003]**

**By Order of the Governor,**

**फतेह सिंह चारण,**

**Principal Secretary to the Government.**

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Government Central Press, Jaipur.

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<sup>1</sup> “to perform the artificial insemination” deleted by Notification No.F.V.73( ) Breeding/Bull Procurement/NDP/2016-2017/1559 dated 16/08/2016.